

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00031/2018

IN

ORIGINAL APPLICATION NOs.170/00850/2014

DATED THIS THE 17TH DAY OF SEPTEMBER, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

R. Sathyanarayana,
Aged about 62 years,
S/o. Sri A. Raju,
Retired Manager (O&PS)
Business Development Division,
National Speed Post Centre,
Bangalore – 560 001.
Residing at
'Shree Nivas' 'E' Block,
8th Cross, 13th Main Road,
Sahakaranagar,
Bangalore– 560 092.

....Applicant

(By Advocate Shri P.Kamalesan)

vs.

1.Sri Ananda Narayan Nanda,
Secretary,
Department of Post,
Dak Bhavan,
New Delhi - 110 001 .

2.Sri Charleslobo,
Chief Postmaster General,
Karnataka Circle,
Bangalore

.....Respondents

(By Shri VN.Holla ... Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Apparently an W.P.No.35822-24/2018 (S-CAT) is filed against our order. Therefore, with liberty, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the petitioner in CP/170/00031/2018

Annexure CP-1: Certified copy of Final order in OA.No.850/2014 dated 10.11.2015 passed by CAT, Bangalore Bench.

Annexure CP-2:Copy of order in OA.No.850/2014 dated 7.3.2016 passed by CAT, Bangalore Bench.

Annexure CP-3:Copy of order in OA.No.850/2014 dated 17.11.2016 passed by CAT, Bangalore Bench.

Annexure CP-4:Copy of order in OA.No.850/2014 dated 14.12.2016 passed by CAT, Bangalore Bench.

Annexure CP-5:Copy of representation of complainant

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